(c) The Central Government on 03.01.2014 has notified a Scheme for Extending Financial assistance to Sugar Undertakings (SEFASU-2014) envisaging interest free loans worth Rs. 6600 crores by bank as additional working capital to sugar mills of the country. The loan funds available under the scheme as well as under export incentive for raw sugar are to be utilized by the sugar mills for making payment to the farmers.

The Central Government has advised the State Governments to ensure timely payment to the cane growers and to take action against the defaulting sugar mills for non-payment of cane price arrears under Sugarcane (Control) Order, 1966.

Proposals for reorganization of zones and divisions

- *79. SHRI SHADI LAL BATRA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Railways have any proposal for reorganisation of Zones and Divisions, if so, the details thereof and reaction thereon;
- (b) the details of proposals from various States, including Haryana and Uttar Pradesh, in this regard; and
 - (c) the steps taken/being taken by Railways in this regard?

THE MINISTER OF RAILWAYS (SHRI D.V. SADANANDA GOWDA): (a) to (c) Receipt of proposals from various State Governments, elected representatives etc., for reorganisation of zones and divisions, through creation of new ones, is a continuous process. After considering the proposals received so far, there is no plan for reorganization of zones and divisions. However, a Committee of Senior Officers from Railways has been constituted to examine the issue of a new Railway Zone in the successor State of Andhra Pradesh, in terms of Item No.8 of Schedule 13 (Infrastructure) of Andhra Pradesh Reorganisation Act, 2014.

Use of banned pesticides in the country

- *80. SHRI K.C. TYAGI: Will the Minister of AGRICULTURE be pleased to state:
- (a) the details of pesticides banned in other countries but still being used in our country;
 - (b) the reasons for their continued use in the country; and

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(c) whether their use is being reviewed by Government to withdraw them from the Indian market, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH): (a) to (c) The list of 72 pesticides which are currently banned/ restricted/ withdrawn in one or more countries but continue to be registered for domestic use in India is given in the Statement (*See* below). A Committee of Experts has been constituted under the chairmanship of Dr. Anupam Verma (Adjunct Professor), Indian Agriculture Research Institute, Pusa, New Delhi, to review the continued use of these pesticides.

The Registration Committee registers pesticides only after detailed evaluation of studies/data/information to establish their safety and efficacy. Technical reviews are carried out from time to time and continued use of pesticides is permitted only if they are found to be safe. 28 pesticides and their formulations have so far been banned for import, manufacture and use in the country.

Statement

List of 72 pesticides which have been banned/ severely restricted in one or more countries of the world but are still being used in India

Sl. No.	Name of the Pesticide	Sl. No.	Name of the Pesticide
1.	Acephate	13.	Chlorfenapyr
2.	Alachlor	14.	Carbosulfan
3.	Aluminum Phosphide	15.	Chlorothalonil
4.	Atrazine	16.	Chlorpyriphos
5.	Benfuracarb	17.	Dezomet
6.	Benomyl	18.	DDT
7.	Bifenthrin	19.	Deltamethrin
8.	Butachlor	20.	Diazinon
9.	Captan	21.	Dichlorovos
10.	Carbaryl	22.	Dicofol
11.	Carbendazim	23.	Diflubenzuron
12.	Carbofuran	24.	Dimethoate

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Sl. No.	Name of the Pesticide	Sl. No.	Name of the Pesticide
25.	Dinocap	50.	Peitilachlor
26.	Diuron	51.	Propargite
27.	Endosulfan*	52.	Propineb
28.	Ethofenprox	53.	Quinalphos
29.	Fenpropathrin	54.	Sodium cyanide
30.	Fenarimol	55.	Sulfosulfurone
31.	Fenitrothion		
32.	Fenthion	56.	Thiodecarb
33.	Iprodione	57.	Thiometon
34.	2,4-D	58.	Thiphanate Methyl
35.	Kasugamycin	59.	Thiram
36.	Linuron	60.	Triazophos
37.	Methomyl	61.	Trichlorofon
38.	Methoxy Ethyl Mercury Chloride	62.	Tridemorph
39.	Methyl Parathion	63.	Trifluralin
40.	Malathion	64.	Zinc Phosphide
41.	Mancozeb	65.	Zineb
42.	Mepiquat Chloride	66.	Ziram
43.	Metaldehyde	67.	Thiomethoxam
44.	Monocrotophos	68.	Clothianidine
45.	Oxyflurofen	69.	Acetamiprid
46.	Paraquat Dichloride	70.	Imidacloprid
47.	Pendimethalin	71.	Dinotefuron
48.	Phorate		
49.	Phosphomidon	72.	Thiacloprid

^{*} Endosulfan has been banned by the Supreme Court of India w.e.f. 13.05.2011 for production, use and sale all over India till further orders *vide* ad-Interim order in the Writ Petition (Civil) No. 213 of 2011.